

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
DHALAI JUDICIAL DISTRICT :: AMBASSA

No. F.9(49)-DJ/D/ABS/JUDL/2019/ 3025.

Dated, Ambassa  
4<sup>th</sup> June, 2019.

Sub:- Monthly Statement Pendency & Disposal Report for the Month of May, 2019

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	62	2	314	5			376	7
2	Addl. District & Sessions Judge, Ambassa, Dhalai Judicial District							0	0
3	Addl. District & Sessions Judge, Kamalour, Dhalai Judicial District	60	3	146	32			206	35
4	Civil Judge( Sr. Div)-cum- Asstt. Sessions Judge, Ambassa, Dhalai Judicial District	26	2	2				28	2
5	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div), Dhalai Judicial District, Ambassa	19	3	47	3	94	47	160	53
6	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	5		90	8	64	33	159	41
7	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District			23	5		11	23	16
8	Sub-Divisional Judicial Magistrate, Longthara Valley, Dhalai Judicial District	12	1	140	29	1733	151	1885	181
9	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	11		38	1	18	5	67	6
10	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	20	2	97	11	84	73	201	86
<b>Total</b>		<b>215</b>	<b>13</b>	<b>897</b>	<b>94</b>	<b>1993</b>	<b>320</b>	<b>3105</b>	<b>427</b>
								3105	427

*[Signature]*  
04.06.2019  
District & Sessions Judge,  
Dhalai Judicial District, Ambassa